NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 44/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

Name of the Company:

Kachchh Hospitality Pvt. Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Ms. Dhadmishta Raval

Advoorte

trosi1994

2 Mrs. Yword. Wakore

Advoca40

Appli'cant

ORDER

Learned Advocate Mrs. Dharmistha Raval with Learned Advocate Mr. Yuvraj Thakore present for Applicant.

Heard learned Counsel for Applicant.

For filing further affidavit at request.

List the matter 20.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of April, 2017.